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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/122/2016

NAME OF THE PETITIONER(S) : V. Kesavamurthi

NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others

UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|--------------|--------------------------|--------------------|------------------|
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REPRESENTATION BY WHOM

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| 1) | B. Dhananjay - Archana Thriyambal Kannan | c in st - Respondents |   |
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ORDER

Counsel for both the parties are present and prayed time for arguments. At request, time is enlarged. Put up on 7.8.2017 at 10.30 A.M., for arguments.


(S. VIJAYARAGHAVAN)
Member (Technical)

PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)